

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 17.07.2019 (WEDNESDAY)

COURT III

10:30 AM

In the Court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

For Admission (After Notice)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|--|---|------------------------|-------------------------|
| 1. | Comp. App. (AT) No. 380 of 2018 | Shri Lalit Aggarwal Vs. Shree Bihari Forgings Pvt. Ltd. & Ors. With | Karan Luthra | Mukesh Rajput |
| 2. | Comp. App. (AT) No.23 of 2019 | Pramod Kumar Goil Vs. Shree Bihari Forgings Pvt Ltd & Ors. | Harish Gaur | Niyat Kohli (R-2) |
| 3. | Restoration Application No.14 of 2019 in Comp. App. (AT) No.75 of 2019 | Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. | Nikita | |
| 4. | Contempt Case (AT) No.18 of 2019 in Comp. App. (AT) No.75 of 2019 | Old lane India Cyprus Fund II Ltd. Vs. Rudradev Infopark Pvt Ltd & Ors. | Nikita | |
| 5. | Comp. App. (AT) No.100 of 2019 | Mangala Investments Ltd & Ors. Vs. Canara Land Investments Ltd & Ors. | Harshit Agarwal | |
| 6. | Comp. App. (AT) No. 180 of 2019 | DLF Phase –IV Commercial Developers Ltd. | Manisha Chaudhary | |

For Hearing (Part Heard)

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|----|--------------------------------------|--|---------------------|---|
| 7. | Comp. App. (AT) No. 352 of 2018 | Regional Director, Southern Region, MCA, Chennai & Anr. Vs. Real Image LLP, Chennai & Anr. | Ripu Daman Bhardwaj | Gautam Shivshankar-R1&R2 |
| 8. | Comp. App. (AT) (Ins) No. 28 of 2019 | Gouri Prasad Goenka Vs. Punjab National Bank & Anr. | Pramod B. Agarwala | Rajesh Kumar Gautam-R1 Vikram Hegde-R2 |
| 9. | Comp. App. (AT) No. 381 of 2018 | Seasons Creation Pvt. Ltd. Vs. ROC, NCT of Delhi & Haryana | Sachin Sood | Mahender Kumar Bhardwaj |

For Hearing

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|-----|---------------------------------|---|------------------|-------------------------------|
| 10. | Comp. App. (AT) No. 414 of 2018 | Shri Madan Lal Food Products Pvt. Ltd. Vs. Union of India, through Ministry of Corporate Affairs & Anr. | Himanshu Harbola | Prema Priyadarshini (R1 & R2) |
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| 11. | Comp. App. (AT) No. 36 of 2019 | Chembra Peak Estates Ltd. Vs. Registrar of Companies, Karnataka. | K.Dushyantha Kumar | P.S. Singh |
| 12. | Comp. App. (AT) No. 46 of 2019 | Neurosynaptic Communications Pvt. Ltd & Ors. Vs. The Registrar of Companies, Bangalore | Gurminder Dhani | Raj Pal Singh |

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By Order
-sd/-

Registrar